

\ SLP(C)... 2096 OF 2001

ITEM No.19

Court No. 9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC.2096/2001

(From the judgement and order dated 21/02/2000 in CMWP 34214/98
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner (s)

VERSUS

M/S. STURDY PIPES PVT. LTD.

Respondent (s)

(With Appln(s). for c/delay in filing/refiling SLP)
(With Office Report)

Date : 30/03/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s) Mr.YP Singh,Adv.
Mr. Ajay K. Agrawal.,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....J..T....R
.SP2

Issue notice on the special leave petition as
well as on the application for condonation of delay.
Tag with S.L.P.(C).....CC.No.6139/2000 and batch.

.SP1

[Naresh Kumar]
Court Master

[Kanwal Singh]
Court Master